

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

21. C.P.(IB)-777(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.03.2021**

NAME OF THE PARTIES: KLT Automotive and Tublar Products Ltd.

V/s

Suyash Meta Tech Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None appeared for the petitioner despite the matter is listed on board for appearance of the petitioner/dismissal of the petition. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the petition is dismissed for non-prosecution.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V SUBBA RAO  
Member (Judicial)